

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-452(ND)2017**

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2019.**

**NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:**

Mr. Pankaj Bhagat, Mr. Gautam Singhal, Mr. Rajat Chaudhary, Advocates for the Petitioner

Ms. Nazia Parveen, Advocate for the Financial Creditor

**ORDER**

Ld. counsel for the Liquidator submits that he has filed an application praying for withdrawal of his application CA 517/2019 vide which he has prayed for a contempt proceeding against the Uttar Haryana Bijili Vitaran Nigam Ltd, Jajjhar, Sampla for willful non-compliance of the directions of this Bench. It is submitted that due compliance has now been made by the department. In view of same he wishes to withdraw this application.

*Discontinued as withdrawn*

CA 517/2019 stand dismissed as withdrawn.

CA 740/2019 has been filed by the Liquidator against the non-applicant Upaj Buildcon Pvt. Ltd. It is submitted that as per the Financial Statement of the Corporate Debtor for the year ending 31<sup>st</sup> March, 2018, it has been reflected that 2949000 shares of face value of Rs. 10/- each were held by them in Upaj Buildcon Pvt. Ltd. Despite notice being issued, no reply has been received from

[Dilshad]

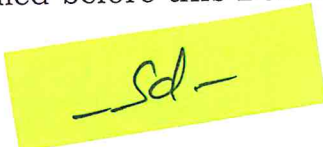


the said company. Notice be effected on the non applicant dasti, returnable on 17<sup>th</sup> July, 2019.

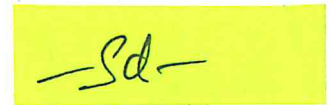
CA 526/2019 has been filed by the ICICI Bank against the liquidator since their claim has been rejected. Notice of this application is duly accepted by the Ld. counsel appearing for the liquidator. Reply, if any, be filed by the next date of hearing.

CA 841/2019 has been filed by the liquidator against the State Bank of India and ECL Finance Ltd. Notice of this application be effected on the non applicants, returnable on 17<sup>th</sup> July, 2019. Dasti.

Ld. counsel for the liquidator also submits that the list of claimants has been filed before this Bench.



**(Dr. V.K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**